COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 322 of 2018 & IA No. 1549 of 2018

Dated: 30th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Madamageri Solar Power Project LL.P. & Anr. Appellant(s)

Versus

Hubli Electricity Supply Company Limited & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.

Mr. Shubhranshu Padhi

Mr. Ashish Yadav

Counsel for the Respondent(s) :

ORDER

List the matter on <u>03.01.2019.</u> Interim order to continue till next date of hearing.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/js